



**Central Administrative Tribunal  
Principal Bench: New Delhi**

**O.A. No. 1979/2021  
M.A. No. 2511/2021**

**This the 10<sup>th</sup> day of September, 2021**

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman  
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Sh. Suresh Kumar,  
Aged around 57 years,  
S/o. Shri Shyam Singh,  
R/o WZ 1672/11 Nangal Raya,  
New Delhi – 110046.

...Applicant

(By Advocate: Mr. Kuldeep Rana)

**Versus**

1. Sh. Bharat Dedhiya, APO (ELECT), DRM (E),  
Mumbai Division,  
Western Railway,  
Mumbai Central.
2. Senior Divisional Personnel Officer,  
Western Railway,  
Mumbai Central,  
Mumbai.
3. Additional Divisional Manager (RS),  
Western Railway,  
Mumbai Central, Mumbai.
4. Union of India,  
Through Secretary,  
Ministry of Railway,  
Railways Board, New Delhi.

...Respondents

(By Advocate: Mr. Shailendra Tiwary)



## ORDER (ORAL)

### **Hon'ble Ms. Manjula Das, Chairman**

At the outset, Mr. Kuldeep Rana, learned counsel for the applicant seeks permission of the Tribunal to withdraw the O.A. with liberty to file a fresh one with better particulars.

2. Permission is accorded and the O.A. is accordingly dismissed as withdrawn, with liberty to the applicant to file a fresh O.A. with better particulars. There shall be no order as to costs.

**(Mohd. Jamshed)**  
Member (A)

**(Manjula Das)**  
Chairman

**September 10, 2021**  
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